

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. IA 2026/2023 In C.P. (IB)/3244(MB)2018

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

**NAME OF THE PARTIES: - Ravi Prakash Ganti – Liquidator**  
**IN THE MATTER OF**  
**Indiabulls Housing Finance Ltd**  
**V/s**  
**Aashita Builders Pvt Ltd**

**APPEARANCES: -**

**FOR THE LIQUIDATOR** : Adv. Ravi Prakash Ganti

**Section: Application under any other provisions- IBC U/s 7 of  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**I.A. 2026/2023-** The present interlocutory application is filed by the Liquidator placing on record the 13<sup>th</sup> Progress Report for the quarterly ended 31 March 2023.

The said report of the Liquidator is taken on record. In view of the aforesaid observations, **I.A. 2026/2023** is **allowed** and **disposed of**.

**C.P. (IB)/3244(MB)2018-** List this matter for hearing on **26.06.2023**.

Sd/-  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

Manish Tiwari

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**